

**GOVERNMENT OF INDIA
MINES
LOK SABHA**

UNSTARRED QUESTION NO:57

ANSWERED ON:30.11.2015

Operable Mines

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Will the Minister of MINES be pleased to state:

- (a) the total number of operable mines in Jharkhand;
- (b) the total number of lease applications received by different mineral rich State Governments since 2005 particularly in the State of Jharkhand;
- (c) the details of those operable mines in the State of Jharkhand for which no application has been received along with the reasons therefor;
- (d) the main reasons of turning down these applications; and
- (e) the number of leases granted for mining since 2005 in different mineral rich States, State-wise?

Answer

(a) : According to information received from State Government of Jharkhand, total number of Non-Coal operable Mines for Major Mineral in the State are 176.

(b) to (d): Under the provision of the Mines and Minerals (Development and Regulation) Act, 1957, State Governments are the competent authorities to grant mining leases. Applications for grant of mining leases are received by and processed by the State Governments in terms of this Act and the Rules made thereunder. Hence, information in respect to mining lease applications is not centrally maintained. As per the provisions that were in force prior to 12th January, 2015, the date of amendment of Mines and Minerals (Development and Regulation) Act, 1957 (MMDR Act), the State Governments were required to seek prior approval of the Central Government under Section 5(1) of the MMDR Act before grant of lease by the State Government only in respect of minerals listed in the First Schedule to the Act. Since 2005 till the amendment of the Act, 1374 applications were forwarded by the State Governments to the Central Government. Out of these, prior approval was granted in respect of 595 cases. The remaining applications were rejected due to non-compliance with the various provisions of the MMDR Act, 1957 and Rules framed thereunder. The State-wise details are at annexure-I.

(e) State Government of Jharkhand has reported that 36 mining leases have been granted by the State since 2005. The details of grant of mining leases by other mineral rich States as reported by them to Indian Bureau of Mines are at annexure-II.

Annexure-I

Total number of state-wise proposals received in Ministry of Mines for prior approval of the Central Government and the number of prior approval accorded by this Ministry since 2005:

State Total Number of proposals received from State Government for prior approval since 2005 No. of prior approvals conveyed by Ministry of Mines since 2005

Andhra Pradesh 372 114

Chhattisgarh 59 36

Goa 2 1

Gujarat 47 9

Himachal Pradesh 1 0

Jharkhand 33 32

Karnataka 139 85

Kerala 31 18

Madhya Pradesh 345 146

Maharashtra 107 58

Manipur 5 2

Odisha 21 11

Rajasthan 128 52

Tamil Nadu 75 30

Telangana 8 0

Uttarakhand 1 1

TOTAL: 1374

595

Annexure-II

State wise Number of Mining Leases granted during year 2005-06 to 2014-15

State 2005-06 2006-07 2007-08 2008-09 2009-10 2010-11 2011-12 2012-13 2013-14 2014-15

Andhra

Pradesh 73 87 78 134 61 24 30 14 48 2

Tamil Nadu 42 26 16 28 42 4 6 11 11 0

Chhattisgarh 5 3 3 9 16 12 6 1 1 4

Gujarat 20 23 43 15 47 7 18 9 4 8

Karnataka 7 8 17 6 10 7 0 0 0 0

Kerala 14 13 9 10 12 7 0 0 6 7

Madhya Pradesh 15 14 13 36 33 20 17 14 12 5

Maharashtra 14 5 2 1 3 4 3 0 0 0

Rajasthan 104 253 353 528 216 210 193 255 370 357

Odisha 0 0 1 1 0 0 0 0 0 0